

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO: 1102
TO BE ANSWERED ON 24.07.2026**

New AWCs in Bihar

†1102. Shri Sunil Kumar

Will the Minister of *Women and Child Development* be pleased to state:

- (a) whether it is a fact that the proposal regarding approval of new Anganwadi Centres in Bihar is pending with the Government, if so, the details thereof;
- (b) whether it is a fact that the Social Welfare Department of the State has submitted a proposal to open approximately 18,000 new centres along with several "Saksham Anganwadi Centres" for approval, which is awaiting final clearance; and
- (c) if so, the time by which the Government is likely to grant approval to these new centre?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

(a) to (c) Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of AWC building in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), a total of 2,500 Anganwadi Centres (AWCs) have been sanctioned in PVTG (Particularly Vulnerable Tribal Groups) areas out of which 59 AWCs has been sanctioned for construction in the state of Bihar.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) launched by the Ministry of Tribal Affairs (MoTA) focusses on convergence, outreach and saturation in approximately, 63,843 villages. Under DAGJUA, 875 AWCs have been sanctioned for construction out of which 45 AWCs has been sanctioned for construction in the state of Bihar.

States/UTs have been advised to conduct rationalisation exercise and revisit the availability of Anganwadi Centres at habitation level to ensure adequate coverage of population.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available. Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been issued jointly with Ministry of Education.

Under Mission Saksham Anganwadi and Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings have been sanctioned as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings. A total of 11,529 AWCs have been approved for upgradation as Saksham Anganwadis for the State of Bihar.
